

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
POONAM CONSTRUCTION CO PVT LTD

1.	Name of Corporate Person	POONAM CONSTRUCTION CO PVT LTD
2.	Date of Incorporation of Corporate Person	18 th January, 1973
3.	Authority under which corporate incorporated/ registered	Registrar of Companies, West Bengal, Kolkata
4.	Corporate Identity Number/ Limited Liability Partnership Identity Number of Corporate Person	U45201WB1973PTC028659
5.	Address of the registered office and principal office (if any) of Corporate Person	HMP House, 4, Fairlie Place, 5 th Floor, Kolkata- 700 001, West Bengal, India
6.	Liquidation Commencement Date of Corporate Person	10 th September, 2024
7.	Name, address, email address, telephone number, and the registration number of the Liquidator	FCMA Birendra Kumar Tripathi 60/2/1, Haripada Dutta Lane, Golf View Apartment, Flat No.- 7, 3 rd floor, Kolkata- 700 033 Email-ID: bkt9000@gmail.com Mob. No.: + 91 94336 02746 IBBI/IPA-003/IPA-ICAI-N-00229/2019-20/12679
8.	Last date for submission of claims	09 th October, 2024

Notice is hereby given that the **POONAM CONSTRUCTION CO PVT LTD** has commenced voluntary liquidation on 10th September, 2024.

The stakeholders of **POONAM CONSTRUCTION CO PVT LTD** are hereby called upon to submit a proof of their claims, on or before 09th October, 2024 to the Liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 13.09.2024

Place: Kolkata




Birendra Kumar Tripathi

Name and signature of the Liquidator

Registration No.: IBBI/IPA-003/IPA-ICAI-N-00229/2019-20/12679